

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 6.

C.P. (IB)/76(MB)2020

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **J.K. Diamonds**

Vs

KLT Automobiles & Tubular Products Ltd

IBC under Sec 7

ORDER

None for FC. Adv. Rohan Agrawal a/w Adv. Shurti Relekar i/b Sujit Lahoti & Associates for CD.

Both Counsel jointly request for adjournment for **final hearing** which is allowed. No further time will be granted. List on **16.10.2023**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//MT//